

ON 31-12-1980 AND NOTIFICATION UNDER  
DELHI SALES TAX ACT, 1975

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
MAGANBHAI BAROT): I beg to lay  
on the Table:

(1) A copy of the Amendment  
(Hindi and English versions) to  
Regulation 8 of the Reserve Bank  
of India Employees' Provident Fund  
Regulations, 1935, under sub-section  
(4) of section 58 of the Reserve  
Bank of India Act, 1934. [Placed  
in Library. See No. LT-2410/81]

(2) A copy of the Report (Hindi  
and English versions) on the work-  
ing of the Deposit Insurance and  
Credit Guarantee Corporation for  
the year ended the 31st December,  
1980, under sub-section (2) of section  
32 of the Deposit Insurance and  
Credit Guarantee Corporation Act,  
1961. [Placed in Library. See No.  
LT-2411/81].

(3) A copy of Notification No. F.  
4(34)/80-Fin.(G) (Hindi and Eng-  
lish versions) published in Delhi  
Gazette dated the 13th April, 1981  
containing corrigendum to notifica-  
tion of even number dated the 4th  
December, 1980, under section 72 of  
the Delhi Sales Tax Act, 1975.  
[Placed in Library. See No. LT-  
2412/81].

12.08 hrs.

PUBLIC ACCOUNTS COMMITTEE  
FORTIETH REPORT

SHRI CHANDRAJIT YADAV  
(Azamgarh): I beg to present the  
Fortieth Report (Hindi and English  
version) of the Public Accounts  
Committee on Purchases and Stores  
relating to the Ministry of Railways  
(Railway Board).

12.08 hrs.

COMMITTEE ON PUBLIC UNDER-  
TAKINGS

EIGHTEENTH REPORT AND MINUTES

SHRIMATI GEETA MUKHERJEE  
(Banskura): I beg to present the  
Eighteenth Report (Hindi and Eng-  
lish versions) of the Committee on  
Public Undertakings on Khetri Cop-  
per Complex of Hindustan Copper  
Limited and Minutes of the sittings  
of the Committee relating thereto.

12.09 hrs.

COMMITTEE ON WELFARE OF  
SCHEDULED CASTES AND  
SCHEDULED TRIBES

NINTH AND TENTH REPORTS

SHRI R. F. BHOLE (Bombay  
South Central): I beg to present the  
following Reports (Hindi and English  
versions) of the Committee on the  
welfare of Scheduled Castes and  
Scheduled Tribes:—

(i) Ninth Report on the Ministry  
of Shipping and Transport—Reser-  
vations for, and employment of,  
Scheduled Castes and Scheduled  
Tribes in the Hindustan Shipyard  
Limited.

(ii) Tenth Report on the Minis-  
try of Home Affairs—Socio-econo-  
mic conditions of Scheduled Castes  
and Scheduled Tribes in Goa,  
Daman and Diu.

12.10 hrs.

RE. CALLING ATTENTION ON  
PAYMENT OF BONUS TO  
LIC EMPLOYEES

MR. DEPUTY-SPEAKER: Before  
I take up the Calling attention, I have  
to make some observations.

When Calling Attention regarding  
payment of bonus to the employees